

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO-1212  
ANSWERED ON –11/12/2023**

**ALLOCATION OF FUND AND INFRASTRUCTURE DEVELOPMENT UNDER  
SARVA SHIKSHA ABHIYAN**

1212. SHRI RAJU BISTA:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the total funds allocated and utilised under the Sarva Shiksha Abhiyan, State-wise;
- (b) whether it is true that there has been a fall in the enrollment of teachers in West Bengal since 2019;
- (c) if so, the reasons therefor;
- (d) the details of the infrastructural development taken place under the scheme since 2014, State-wise; and
- (e) the details of funds allocated to Darjeeling, Kalimpong and North Dinajpur districts under the scheme since 2019?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a): The erstwhile Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) was under implementation since 2000-2001 for universalization of elementary education throughout the country. Presently, SSA along-with other two centrally sponsored schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new Integrated Scheme for School Education-Samagra Shiksha, launched in the country from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The scheme has been aligned with recommendations of the National Education Policy:2020 (NEP:2020) and continued from 2021-22 to 2025-26. The State/UT-wise details of central share released and expenditure incurred by States/UTs under Samagra Shiksha during last three years 2020-21, 2021-22 and 2022-23 is given at **Annexure-I**.

(b) & (c): Education is in the concurrent list of the Constitution. The recruitment, service conditions and deployment of teachers come under the purview of the respective State and Union Territory (UT) Government. The recruitment of teachers in schools is a continuous process and the vacancies keep arising due to retirement, resignation and additional requirements on account of enhanced students' strength/new schools. However, the Ministry of Education requests the State and UT Governments for filling-up the vacant posts of

teachers and their rational deployment, through review meetings and advisories from time to time. Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for maintaining appropriate Pupil-Teacher Ratio (PTR) as per the prescribed norms for various levels of schooling. Total number of vacancies of teachers reported by the Government of West Bengal for the years 2019-20, 2020-21, 2021-22, 2022-23 and 2023-24 is 69349, 68711, 57814, 55814 and 60515 respectively. (Source: PRABANDH portal)

(d): In order to meet the RTE norms and to minimize the gaps in Schools, the Central Government, through integrated centrally sponsored scheme of Samagra Shiksha, provides support to the States and UTs for creation of school infrastructure facilities and opening/upgradation of schools as per gaps identified from school mapping. As per norms of the Samagra Shiksha scheme, the annual plans are prepared by the States and UTs as per their requirements/priority and is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education and Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme and physical and financial progress of the State for the interventions approved earlier.

State/UT-wise details of cumulative Infrastructural development from 2014 upto October 2023 under the Scheme is given at **Annexure-II**.

(e): The Central Government releases overall funds to States/UTs and district/intervention-wise releases are not made under Samagra Shiksha. The States/UTs further release the funds to District, Block and Government Schools based on the approvals for implementation of the interventions provided under the Samagra Shiksha. The details of funds allocated under Samagra Shiksha to Darjeeling, Kalimpong and North Dinajpur districts of West Bengal since 2019 are as follows:

**(Rs in lakhs)**

S.No.	Year	Darjeeling	Kalimpong	North Dinajpur
1	2019-20	1786.69	913.31	10480.68
2	2020-21	1449.94	709.66	6932.71
3	2021-22	2511.13	799.81	8565.41
4	2022-23	2087.84	837.41	9532.14

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1212 FOR ANSWER ON 11.12.2023 ASKED BY SHRI RAJU BISTA, HON'BLE MP REGARDING ALLOCATION OF FUND AND INFRASTRUCTURE DEVELOPMENT UNDER SARVA SHIKSHA ABHIYAN**

**Details of State/UT-wise proposed central allocation and fund utilized from 2020-21 to 2022-23 (last three years) under Samagra Shiksha**

(Rs. In crore)

Sl.No.	Name of the State	2020-21		2021-22		2022-23	
		Proposed Central Allocation	Fund Utilised*	Proposed Central Allocation	Fund Utilised*	Proposed Central Allocation	Fund Utilised*
1	A & N Islands	55.46	41.42	56.37	35.96	74.02	37.2361
2	Andhra Pradesh	1348.54	1084.91	1348.54	1476.32	1712.59	1951.928
3	Arunachal Pradesh	442.16	285.33	442.16	372.27	533.70	518.446
4	Assam	1977.03	1910.24	1977.03	1801.61	2514.60	2166.1168
5	Bihar	3827.55	5189.78	3827.55	5216.36	5018.87	6172.9583
6	Chandigarh	95.53	87.08	100.24	90.85	124.23	89.871
7	Chhattisgarh	887.90	1040.21	887.90	1179.32	1138.33	1369.7828
8	Dadra & N. Haveli Daman & Diu	67.18	41.91	67.41	41.45	87.94	46.7236
9	Delhi	315.21	364.68	315.21	324.04	377.27	385.3865
10	Goa	18.61	23.53	18.61	27.15	29.86	32.8257
11	Gujarat	1041.84	1800.82	1009.74	1863.86	1371.21	1807.2286
12	Haryana	857.56	1222.99	825.39	1053.84	963.50	1138.0834
13	Himachal Pradesh	581.66	406.37	581.66	470.73	738.08	596.9301
14	Jammu & Kashmir	1472.14	1183.39	1320.22	770.91	1650.60	1275.2862
15	Jharkhand	900.18	1443.25	900.18	1550.85	1167.68	2077.5715
16	Karnataka	707.61	855.76	707.61	1243.90	1004.94	1130.3969
17	Kerala	252.22	438.88	252.22	439.85	348.47	596.4986
18	Ladakh	102.04	20.43	100.00	27.39	123.49	90.1904
19	Lakshadweep	8.26	2.62	5.73	3.44	7.87	3.9162
20	Madhya Pradesh	2946.31	4308.52	2946.31	4255.14	3727.88	4169.897
21	Maharashtra	1013.70	1004.03	1013.70	675.37	1592.90	1540.4229
22	Manipur	382.42	333.83	370.43	321.69	494.19	434.6684
23	Meghalaya	423.39	402.07	305.84	407.35	375.15	424.0551
24	Mizoram	233.10	152.06	225.60	223.61	323.08	233.7321
25	Nagaland	256.24	176.67	218.09	238.04	281.05	335.5656
26	Odisha	1497.45	2598.19	1453.34	2261.65	1841.08	3106.9113
27	Puducherry	15.14	23.09	15.14	19.47	19.87	24.0811
28	Punjab	572.10	1273.16	543.53	956.03	719.06	1052.509
29	Rajasthan	2730.20	4258.74	2730.20	4443.56	3452.20	4776.6595
30	Sikkim	127.49	92.26	122.49	99.04	151.76	128.7977
31	Tamil Nadu	1649.96	2714.93	1649.96	2790.39	2117.60	2428.6306
32	Telangana	880.61	1061.93	880.61	953.97	1143.86	1649.5152
33	Tripura	426.43	297.43	318.20	387.16	387.41	411.7201
34	Uttar Pradesh	5533.09	6607.72	5123.11	4584.75	6261.80	7110.0526
35	Uttarakhand	787.73	581.87	672.63	570.73	844.44	431.4496
36	West Bengal	1338.77	1997.15	1338.77	2383.80	1773.38	2212.5003
	<b>Total</b>	<b>35772.81</b>	<b>45327.24</b>	<b>34671.73</b>	<b>43561.83</b>	<b>44493.94</b>	<b>51958.54</b>

Source: PRABANDH

Note\*: Utilization of funds includes state share also. Hence, the expenditure is somewhere more than the central releases.

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1212 FOR ANSWER ON 11.12.2023 ASKED BY SHRI RAJU BISTA, HON'BLE MP REGARDING ALLOCATION OF FUND AND INFRASTRUCTURE DEVELOPMENT UNDER SARVA SHIKSHA ABHIYAN**

**State/UT-wise details of Cumulative Infrastructural Development from 2014 upto October 2023 under the Scheme**

Sl. No	State	Additional Classrooms		Boys Toilets		Drinking water		Girls Toilets		New School Primary		New School Upper Primary		New school (Secondary)	
		Approval	Completed	Approval	Completed	Approval	Completed	Approval	Completed	Approval	Completed	Approval	Completed	Approval	Completed
1	A & N Islands	297	297	91	91	83	83	0	0	8	7	0	0	0	0
2	Andhra Pradesh	72765	74586	17503	18555	7899	9097	20251	21349	3443	3408	1048	1047	63	25
3	Arunachal Pradesh	5633	5924	2376	2388	2695	2719	3559	3572	1835	1833	541	540	43	73
4	Assam	75776	74538	22256	19213	3346	3303	44359	44070	11012	10929	1196	1192	23	8
5	Bihar	290157	281152	57960	49509	32080	26208	47313	38180	15310	15118	544	534	98	813
6	Chandigarh	222	177	12	12	0	0	0	0	27	26	10	10	0	1
7	Chhattisgarh	53117	54688	12563	12563	4971	5274	37128	36735	10632	10623	8808	8803	159	1393
8	D & N Haveli	706	614	75	75	91	91	258	258	60	60	0	0	0	0
9	Delhi	3386	2613	760	644	68	68	825	619	13	13	0	0	0	0
10	Dnd - Dnh	114	88	53	55	80	80	27	29	9	8	6	4	0	1
11	Goa	227	227	618	611	637	711	644	635	0	0	0	0	0	0
12	Gujarat	78194	76899	22416	22033	6676	6676	20295	19979	835	835	0	0	217	417
13	Haryana	32106	31784	8563	8589	5996	6016	12399	12294	958	958	1340	1340	7	38
14	Himachal Pradesh	11883	12329	5229	5167	4503	2840	10493	10395	93	90	39	30	43	147
15	Jammu And Kashmir	25123	20246	10095	5184	2928	2483	19162	18554	10326	9413	1145	1046	195	412
16	Jharkhand	109707	111035	8882	9208	7535	7683	17016	17334	19418	19418	10219	10219	57	721
17	Karnataka	57367	60288	27592	25398	22875	23461	24889	25580	3740	3738	16	11	154	270
18	Kerala	8750	8890	12966	12974	10822	10944	8290	8447	534	534	46	42	0	101
19	Ladakh	72	0	50	17	183	11	76	17	1	0	1	0	8	18
20	Lakshadweep	25	19	30	9	30	5	10	9	7	1	2	1	0	0
21	Madhya Pradesh	128955	133147	33750	34052	19223	21200	64491	65608	27514	27514	19870	19870	948	1145
22	Maharashtra	80801	81053	14721	12288	8474	8407	25718	23395	12864	12864	5027	5027	0	0
23	Manipur	4217	3963	2186	1630	951	1032	5068	4488	1050	811	348	242	70	116
24	Meghalaya	7687	7713	5155	4407	3511	3007	6246	5468	2834	2834	1332	1332	62	69
25	Mizoram	2012	2274	4003	3903	2233	2227	3665	3571	729	699	618	614	17	70
26	Nagaland	4951	4870	2472	2429	1826	1829	2472	2425	504	420	577	536	0	162
27	Odisha	79229	78059	16670	14743	7623	7825	52559	48991	10169	10095	9149	9055	141	494
28	Puducherry	508	526	317	331	345	355	137	151	5	4	2	2	0	7
29	Punjab	33067	31499	19587	18586	17768	18677	7956	6424	678	678	859	858	57	311
30	Rajasthan	100455	102935	34955	35731	23913	23851	10377	11343	6805	6801	3507	3355	330	326
31	Sikkim	614	717	959	912	670	709	681	641	56	56	60	59	13	21
32	Tamil Nadu	39846	41168	27249	27843	18161	18373	28788	27954	2740	2740	5804	5804	21	1106
33	Telangana	39162	42624	15822	15891	8258	8366	13347	14189	4615	4615	913	913	0	0
34	Tripura	6284	6346	1622	1598	1695	1841	3931	3895	1412	1406	646	626	14	63
35	Uttar Pradesh	320279	318251	25006	20485	11181	7867	18112	13898	31523	31427	29487	29432	599	1424
36	Uttarakhand	9869	9756	5386	5157	6395	6444	16541	16278	3390	2939	2224	1792	20	220
37	West Bengal	227759	224070	25694	25254	12460	11954	43666	43121	10682	10599	4700	4145	7	0
	<b>Total</b>	<b>1911322</b>	<b>1905365</b>	<b>445644</b>	<b>417535</b>	<b>258185</b>	<b>251717</b>	<b>570749</b>	<b>549896</b>	<b>195831</b>	<b>193514</b>	<b>110084</b>	<b>108481</b>	<b>3366</b>	<b>9972</b>